GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1031 ANSWERED ON:11.12.2013 RESERVATION FOR GUJJAR COMMUNITY Nagar Shri Surendra Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Union Government has taken/proposes to take any steps to ensure benefit of reservation in jobs to Gujjar community of Rajasthan by including it in the Ninth Schedule to the Constitution;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (c): There is no such proposal under consideration. However, 'Gujar, Gurjar' caste/community is included in Central list of Other Backward Classes (OBC) for the State of Rajasthan at Entry No.19.